

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 20<sup>th</sup> January, 2016**

**TIME: 10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. D.K. AGARWAL EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 88/2015(CZ)	Babulal Jajoo ( <i>Samodi Pond</i> ) Vs. State of Rajasthan & Ors.	Dr. Mahendra Singh Kachhawa, Adv. Ms Singh Associates, Adv. & Anr.	
2.	Original Application No. 03/2016(CZ)	Ravi Crusher Vs. Member Secretary, Rajasthan State Pollution Control Board & 3 Ors	Mr. Mahendra Singh Kachhawa, Adv. Mr. Gyanender Singh, Adv.	
3.	Original Application No. 138/2015(CZ)	Ajay Dubey Vs. State of M.P. & Ors.	Mr. Rajesh Chand, Adv. Mr. K.R. Patel, Adv.	
4.	Original Application No. 66/2015(CZ)	Rizwan Pathan & Ors. Vs District Collector Sehore & 3 Ors.	Mr. Rizwan Pathan, Applicant Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	
5.	Original Application No. 124/2015(CZ)	Scheduled Caste and Schedule Tribe Stand Stone Mines Workers Co-operative Society Vs. Union of India & 5 Ors.	Mr. Ayush Dev Bajpai, Adv.	
6.	Original Application No. 100/2015(CZ)	Dinesh Joshi Vs. State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Akshya Pare, Adv. Ms. Parul Bhadoria, Adv.	
<b>FOR COMPLIANCE</b>				
7.	Original Application No. 34/2013(CZ)	Subhash C Pandey ( <i>Idol Immersion</i> ) Vs. Municipal Corporation Bhopal & 6 Ors.	Mr. Swapnil Gupta Adv. for Applicant Mr. AsadUllah Khan, Adv. R-1 Mr. Sachin K. Verma, Adv. For R-2,4&6 Dr. Sanjeev Sachdev, Chief Scientific Officer, EPCO for R- 3&5 Mr. Ms. Parul Bhadoria Adv. for R-7 Mr. Vijay Choudhary Adv. Mr. Neel Choudhary, Adv.	

8.	Original Application No. 143/2013(THC)(CZ)	Nagrik Upbhokta & Ors. Vs. State of M.P. & 10 Ors.	Mr. Manish Sharma, Applicant Mr. Deepesh Joshi, Adv. for R-1 Mr. Sachin K. Verma, Adv. For R-1,2&4 Ms. Parul Bhadoria Adv. for R-3 for Mr. Purushaindra Kaura Adv. Mr. Sandeep Singh, Adv. Mr. Yogmaya Agnihotri Adv. Mr. Om Shanker Shrivastava Adv.	
9.	<b>(M.A.No.07/16)</b> <b>(M.A.No.08/16) in</b> Original Application No. 193/2014	Paryavaran Avam Manav Sanrakshan Samity Vs M/S Highway Infrastructure Pvt. ltd & 7 ors.	Mr. R.S.Verma, Adv. Mr. Yash Vidyarthi Adv. For R-1 Ms. Parul Bhadoria Adv. For MPPCB Mr. Shivendu Joshi, Adv.	